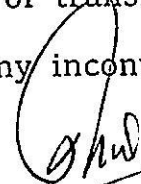


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In continuation to this office order no-78055-78087/F.3(4)/Gaz/2025, dated 14.10.2025, the Sessions cases Sr. No. 1 to 28 and Criminal Appeals Sr. No. 1 to 7 (as per list attached) pending in the Court of Sh. Virender Singh, Spl. Judge (NDPS), Central District, Tis Hazari Courts, Delhi are hereby withdrawn and assigned to the Court of Ms. Ekta Gauba Maan, ASJ-06, Central District, Tis Hazari Court, Delhi, **with immediate effect.**

The Ahlmad of the transferor Court is directed to send the files/records/Proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of transferred cases be displayed outside the Court room so as to avoid any inconvenience to the public/litigants and lawyers.


28.10.2025

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 82913-82928/F.3(4)/Gaz/2025

Dated: 28 OCT 2025

Sub:- Case Transfer.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Judicial Officers concerned.
3. The AO(J)/Branch In-Charge, Filing Section (Central), E-Sewa-cum-Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretary, Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
8. The R & I Branch (Central) for uploading LAYERS.


28.10.2025